

Statement-I

Extent of damage to public and private property in Assam as a result of activities resulting disturbances occurred in February-March 1983 and the compensation paid by the Government of Assam

Sl. No.	Type of damage		Financial assistance given to the State Government
1.	No. of educational institution fully damaged	324	68,52,400
2.	No. of educational institutions partially damaged	369	30,40,000
3.	No. of houses fully damaged	51,149	25,99,000
4.	No. of houses partially damaged	1,669	

Statement-II

Extent of Loss/Damage of public and private property in Punjab as a result of Violent Incidents for the Period from 4th August, 1982 to 3rd June, 1984

Sl. No.		Remarks.
1.	Loss of private property Approx Rs. 75.00 lakhs	Assessment in a few cases has still not been made.
2.	Loss to Public Property Approx Rs. 35.94 lakhs	—do—

Punjab Government have prescribed a scale for providing relief to the victims whose private properties have been destroyed by mob action and terrorists. Accordingly, each victim will be paid amount equivalent to 50% of the loss suffered as assessed by a Committee headed by the SDO (C), subject to a maximum of Rs. 50,000 for a landlord, occupant of a shop/factory whose/business/factory premises has been burnt/damaged and Rs. 10,000 in case of a house holder in case of loss/damage of household goods. The Deputy Commissioners have been authorised to assess the loss and sanction the payment in individual cases in accordance with the scheme so formulated.

[Translation]

Soyabean Project, Kota (Rajasthan)

4240. SHRI VISHNU MODI :
SHRI SHANTI DHARIWAL :

Will the PRIME MINISTER be pleased to state :

(a) whether work on Rs. 45 Crore RAJFED Soyabean project at Kota, Rajasthan is going to be started with world Bank assistance;

(b) if so, whether Rajasthan Government has made available any land for the said project;

(c) if so, whether that land was previously under the Forest Department and now the Rajasthan Government has sought the approval of the Union Government to bring the land under the Department of Industries;

(d) if so, whether Government have got that land surveyed;

(e) if so, the details thereof and the time by which this land is likely to be made available for the said project; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE
MINISTRY OF ENVIRONMENT AND

FORESTS (SHRI VIR SEN) : (a) to (e). The proposal of Rajasthan Government for release of 39.4 ha. of forest land for the establishment of Soyabean Project at Kota has been approved by the Government of India and the decision communicated to the State Government on 19th January, 1985.

(f) Does not arise.

[English]

U. N. Panel on Nuclear Free Zones

4241. SHRI AMAR ROYPRADHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether he is aware of the U. N. Panel on nuclear free zones having submitted its report;

(b) if so, what are the main recommendations of the Panel; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) The Group of Governmental Experts appointed by the Secretary General of the United Nations to conduct the Second UN Study on Nuclear-Weapon-Free Zones has not been to finalise its report.

(b) and (c). Does not arise.

Funds for implementation of 20-Point Programme in Gujarat

4242. SHRI AMARSINH RATHAWA : Will the Minister of PLANNING be pleased to state :

(a) the amount of funds allocated for implementation of 20-Point Programme to Gujarat State during the year 1983-84 and 1984-85;

(b) the details of work done and amount spent during those years;

(c) the details of funds available for the programme for the year 1985-86 and the allocation made to Gujarat State; and

(d) whether special attention is being given to develop the adivasi areas under the 20-point programme in the country particularly in Gujarat, Madhya Pradesh and Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) Outlays for the 20-Point Programme are not fixed separately. These are derived from the Sectoral outlays, as the 20-Point Programme forms an integral part of the Plans of the States. The derived outlays for the 20-Point Programme for Gujarat during 1983-84 and 1984-85 work out to Rs. 653.63 crores and Rs. 638.17 crores respectively.

(b) A statement giving the targets and achievements under the 20-Point Programme in Gujarat during 1983-84 and 1984-85 is attached. The expenditure reported by the State Government for 1983-84 is Rs. 643.90 crores and anticipated for 1984-85 is Rs. 545.77 crores.

(c) The Annual Plan for 1985-86 of Gujarat has not been finalised so far. The outlays for the 20-Point Programme will be worked out after the Plan has been finalised.

(d) Yes, Sir.

Statement

Implementation of 20-Point Programme : Gujarat

Point No.	Item	Unit	1983-85			1984-85		
			Target	Achievement	% Ach. 1983-84	Target	Achievement	% Ach. 1984-85
1	2	3	4	5	6	7	8	9
1A.	Irrigation Potential	'000 ha.	122	76	62.3	127	122 (Anti)	95.1
2A.	Pulses Production	'000 Tonne	287	559	194.8	318	474 (Anti)	149.1